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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 64/2017 with C.P. No. 50/241/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017**

Name of the Company: Ajay Patel & Ors.
V/s.
Multimode Enterprise Pvt. Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	TANAYA SHAH	ADVOCATE	PETITIONER	Tanaya Shah
2.	Aditya Bihani with Anuj K Trivedi	Advocate	Respondent 1, 2, 4, 5 6 10	Aditya B

ORDER

Learned Advocate Ms. Tanaya Shah present for Original Petitioners. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents no. 1, 2, 4, 5, 10. None present for Respondents no. 6 to 9. None present for Respondent no. 11.

Both sides requested for some time as they are going to settle the matter.

List the matter on 29.01.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 8th day of December, 2017.